

SUPREME COURT OF INDIA

Re: Reconsideration of the recommendation for elevation of Mr. Justices (1) Aniruddha Bose, and (2) A.S. Bopanna, as Judges of the Supreme Court.

We have carefully considered the observations made by the Department of Justice in the aforesaid file while referring back to the Collegium, for reconsideration, the recommendation made by us on 12th April, 2019 for appointment of (1) Mr. Justice Aniruddha Bose, Chief Justice, Jharkhand High Court (PHC: Calcutta) and (2) Mr. Justice A.S. Bopanna, Chief Justice, Gauhati High Court (PHC: Karnataka), as Judges of the Supreme Court.

The Collegium is of the view that, as laid down by the Supreme Court in its Opinion in Re: Special Reference No.1 of 1998 reported in (1998) 7 SCC 739, though inter-se seniority amongst Judges in their High Courts and their combined seniority on all-India basis should be given due weightage, merit should be the predominant consideration. The Collegium accordingly kept in mind these parameters while recommending the above two names.

In view of the above, on due consideration of all the aspects mentioned in the file, the Collegium resolves to reiterate the afore-mentioned recommendation dated 12th April, 2019, especially since nothing adverse regarding competence, conduct or integrity of Mr. Justices (1) Aniruddha Bose, and (2) A.S. Bopanna, has been pointed out.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V.Ramana), J.

(Arun Mishra), J.

(R.F. Nariman), J.

New Delhi,
May 08, 2019.

